

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-62/2004/9213/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sujit Kumar Ghosh,  
Member, MACT No.3,  
Kamrup(M),  
Guwahati, Assam.

Dated Guwahati the <sup>th</sup>12 September, 2024

Sub: **Casual leave.**

Ref:- Your letter No. MACT No.3/2024/725 dtd. 05.09.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 14.10.2024 and 15.10.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 09.10.2024 till the morning of 18.10.2024.** During your absence, Member, MACT No.1, and in his absence, Member, MACT No.2 will remain in charge of your Court and Office.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-62/2004/9214-9216 /A, dated** , 12-09-24

Copy to :

1. The Member, MACT No.1, Kamrup(M), Guwahati, Assam.
2. The Member, MACT No.2, Kamrup(M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*